

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4542
ANSWERED ON:30.08.2011
RELAXATION IN VISA RESTRICTION
Biswal Shri Hemanand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has relaxed the restriction imposed on Pakistani Nationals intending to visit their relatives in the border States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government also proposes to relax visa restrictions to enable direct entry through these border States instead of Delhi; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRANH)

- (a) & (b) : In accordance with the extant instructions, permission is granted to Pakistani nationals to visit/stay in the protected/restricted areas in the border States on case to case basis following the due procedure after police verification and based on the recommendation of the State Government concerned.
- (c) & (d) : The designated Immigration Check Posts for entry/exit of Pakistani nationals visiting India are Mumbai/ Delhi/Chennai (by air), Mumbai (by sea), Attari (by road) and Attari/ Munnabao (by rail). There is no proposal to modify these designated Immigration Check Posts at this stage.